

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/24567/2025 BLAPL/8656/2025	NILAMANI ROUT @ PINTU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /404 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000062/2025
2	D-BLAPL/24917/2025 BLAPL/8657/2025	RAKESH TURUK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /30 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000103/2025
3	D-BLAPL/24921/2025 BLAPL/8658/2025	LITU @ ASISH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /616 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001154/2025
4	D-BLAPL/24736/2025 BLAPL/8659/2025	RAMAKRUSHNA MAHANA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BHOGRAI /532 /2024 A.D.J.,JALESWAR(Baleshwar) ST/0000021/2025
5	D-BLAPL/24989/2025 BLAPL/8660/2025	SACHIN SUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KORAPUT TOWN /103 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000377/2025
6	D-BLAPL/22352/2025 BLAPL/8661/2025	BIKASH BISOYI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOLANTHARA (BERHAMPUR) /571 /202 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001692/2024
7	D-BLAPL/24813/2025 BLAPL/8662/2025	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /21 /2011 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000001/2011
8	D-BLAPL/24785/2025 BLAPL/8663/2025	SK. MAHATAB ALLI @ KATI BABU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	SPL.TASK FORCE /9 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2024
9	D-BLAPL/24912/2025 BLAPL/8664/2025	SANKAR @ HARIHAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /131 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000526/2025
10	D-BLAPL/25017/2025 BLAPL/8665/2025	KAUSALYA DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000077/2025
11	D-BLAPL/25021/2025 BLAPL/8666/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /255 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000496/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/24976/2025 BLAPL/8667/2025	KALU @ KALIA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /225 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000745/2025
13	D-BLAPL/25003/2025 BLAPL/8668/2025	RAJKISHORE PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BOLAGARH P.S. /118 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000360/2025
14	D-BLAPL/25025/2025 BLAPL/8669/2025	BIBHU PRASAD PATTNAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./000013/2025
15	D-BLAPL/25026/2025 BLAPL/8670/2025	GANESH DAKUA VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./000014/2025
16	D-BLAPL/25015/2025 BLAPL/8671/2025	SK. YUNUSH VS STATE OF ODISHA	KULDEEP MOHANTY VS	GORUMOHISANI /43 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR CT/0000535/2025
17	D-BLAPL/25030/2025 BLAPL/8672/2025	SIBHU @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /74 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000440/2025
18	D-BLAPL/23114/2025 BLAPL/8673/2025	SAGAR SETHI @ BABU VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000005/2025
19	D-BLAPL/24907/2025 BLAPL/8674/2025	TUKUNA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001019/2025
20	D-BLAPL/25063/2025 BLAPL/8675/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	RANPUR /221 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000335/2025
21	D-BLAPL/24938/2025 BLAPL/8676/2025	AMIYA KUMAR DAS @ TUTU DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	PIRAHAT P.S /130 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001124/2025
22	D-BLAPL/24985/2025 BLAPL/8677/2025	MANAS SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000021/2021
23	D-BLAPL/25068/2025	MANAS KUMAR ROUT	SUSHANT KUMAR PRADHAN (3)	NUAGAON /153 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8678/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000845/2025
24	D-BLAPL/25002/2025 BLAPL/8679/2025	RAKESH PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BOLAGARH P.S. /118 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000360/2025
25	D-BLAPL/24028/2025 BLAPL/8680/2025	DEEPAK PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /125 /2022 ADDL.SESSIONS JUDGE,NIMPARA(Puri) ST/0000019/2025
26	D-BLAPL/24553/2025 BLAPL/8681/2025	BAPI DIGAL VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /147 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2025
27	D-BLAPL/24486/2025 BLAPL/8682/2025	BEBI PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /12 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000036/2025
28	D-BLAPL/24943/2025 BLAPL/8683/2025	SUKANTA BEHERA @ SUKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	AIR FIELD P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000266/2025
29	D-BLAPL/24795/2025 BLAPL/8684/2025	MAGSIRA PARABHOI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	MURIBAHAL /90 /2025 JMFC, MURIBAHAL(Balangir) GR/0000086/2025
30	D-BLAPL/24946/2025 BLAPL/8685/2025	LIPU PUDHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /54 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000004/2025
31	D-BLAPL/24868/2025 BLAPL/8686/2025	SANKAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JAGANNATHA PRASAD /157 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000063/2023
32	D-BLAPL/25019/2025 BLAPL/8687/2025	HRUSIKESH MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001260/2025
33	D-BLAPL/25083/2025 BLAPL/8688/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	CHANDAPUR /123 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000330/2025
34	D-BLAPL/25102/2025 BLAPL/8689/2025	SUJIT BEHERA @ RUJIT BEHERA VS	MAHES DAS VS	BALLIGUDA /15 /2019 A.D.J.,BALLIGUDA(Kandhamal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/24956/2025 BLAPL/8690/2025	STATE OF ODISHA SANKAR BISHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	ST/0000079/2019 / /0 SPECIAL JUDGE, KANTABANJI(Balangir)
36	D-BLAPL/24280/2025 BLAPL/8691/2025	DILLIP KUMAR MOHANTY @ MITU VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	2(A)CC/0000006/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
37	D-BLAPL/24808/2025 BLAPL/8692/2025	BUDHIA HEMBRAM VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	2(A)CC/0000073/2025 KHUNTA /194 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
38	D-BLAPL/24627/2025 BLAPL/8693/2025	SUSHANTA @ SOMANATH MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	CT/0000614/2025 PADAMPUR /208 /2025 S.D.J.M.,PADAMPUR(Bargarh)
39	D-BLAPL/25060/2025 BLAPL/8694/2025	BHAGIRATHI MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GR/0000727/2025 TALCHER TOWN /677 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)
40	D-BLAPL/24949/2025 BLAPL/8695/2025	TAPAN @ SANJAY KUMAR MOHANTA @ MAHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0001285/2025 BETNOTI /94 /2016 2ND A.D.J., BARIPADA(Mayurbhanj)
41	D-BLAPL/25058/2025 BLAPL/8696/2025	SK. ABID ALI VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	ST/0000044/2021 KRUSHANANDAPUR /36 /2025 JMFC TIRTOL(Jagatsinghapur)
42	D-BLAPL/25081/2025 BLAPL/8697/2025	JITENDRA KUMAR BARMA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GR/0000160/2025 PARJANG /347 /2025 J.M.F.C,PARJANG(Dhenkanal)
43	D-BLAPL/25055/2025 BLAPL/8698/2025	BIKASH ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	GR/0000428/2025 KAMAKHYANAGAR /108 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
44	D-BLAPL/24954/2025 BLAPL/8699/2025	PRASANTA KATA VS STATE OF ODISHA	MAHES DAS VS	CT/0000149/2025 TITILAGARH /489 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B
45	D-BLAPL/25070/2025 BLAPL/8700/2025	BABUL @ KANHU CHARAN BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000120/2024 SARANAKUL /13 /2025 A.D.J.,ODAGAON(Nayagarh) ST/0000034/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMAPL/32378/2025 CMAPL/256/2025	SRI SRI SANKATMOCHAN HANUMAN JEW BIJE , DHENKANAL VS EXECUTIVE ENGINEER ,PWD (R AND B), DHENKANAL	GAJENDRA NATH ROUT VS	// () //
47	D-CMAPL/32335/2025 CMAPL/257/2025	MALATI SAHOO VS BHAGABAN PRUSTY	SAILAZA NANDAN DAS VS	// () //
48	D-CMP/32609/2025 CMP/1265/2025	NILAMADHAB SAHU VS SUDHIR SAHU	DILLIP KUMAR PRADHAN VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000120/2013
49	D-CMP/32415/2025 CMP/1266/2025	BAIDHAR MUDULI VS PADARABINDA MOHAPATRA	SAMIR KUMAR MISHRA(SR.ADV.) VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak) CMA/0000880/2015
50	D-CMP/32616/2025 CMP/1267/2025	ANU CHARAN SWAIN VS PRAHALLAD SWAIN	HRUDANANDA MOHAPATRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) CVREV/0000008/2024
51	D-CMP/32780/2025 CMP/1268/2025	GOKULANANDA TRIPATHY VS ASHOK KUMAR TRIPATHY	RAGHUNATH DAS MOHAPATRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000040/2015
52	D-CMP/31267/2025 CMP/1269/2025	SANJAY KUMAR ROUT VS SANTOSH KUMAR ROUT	BUDHIRAM DAS VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000385/2010
53	D-CMP/30472/2025 CMP/1270/2025	BHANUMATI BEHERA VS STATE BANK OF INDIA	DAYANIDHI MOHANTY VS	// 3RD A.D.J., BHUBANESWAR(Khordha) RFA/0000113/2022
54	D-CMP/31433/2025 CMP/1271/2025	PURUSOTTAM BARIK VS HARISHANKAR GIRI	MAHESWAR MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) Fao/0000029/2024
55	D-CMP/32131/2025 CMP/1272/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD.,BBSR VS STATE OF ODISHA	UMAKANT SAHOO VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpur) CS/0000035/2017
56	D-CMP/32611/2025 CMP/1273/2025	NILAMADHAB SAHU VS DILLIP KUMAR SAHU	DILLIP KUMAR PRADHAN VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000121/2013
57	D-CONTC/31702/2025	SARITA MOHANTY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3853/2025	VS	VS	0
		DR.ARABINDA K.PADHEE,IAS		//
58	D-CONTC/31705/2025	DR.TANUJA BISWAL	ADV.	//
	CONTC/3854/2025	VS	VS	0
		ARVIND AGARWAL,IAS		//
59	D-CONTC/32466/2025	SARAT CHANDRA TRIPATHY	ADV.	//
	CONTC/3855/2025	VS	VS	0
		ANU GARG,IAS		//
60	D-CONTC/32477/2025	SANTOSH KUMAR NANDA	GAGAN BIHARI SINGH	//
	CONTC/3856/2025	VS	VS	0
		SURENDRA KUMAR MUDULI,OAS		//
61	D-CONTC/32481/2025	RAMESH CHANDRA JHANKAR	ADV	//
	CONTC/3857/2025	VS	VS	0
		ANU GARG,IAS		//
62	D-CONTC/32498/2025	BISWANATH SAHOO	PRONOY MOHANTY	//
	CONTC/3858/2025	VS	VS	0
		HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI		//
63	D-CONTC/32583/2025	PRASANNA BARIK	ADV.	//
	CONTC/3859/2025	VS	VS	0
		ANU GARG,IAS		//
64	D-CONTC/32590/2025	GOKULA GARNAYAK	ADV.	//
	CONTC/3860/2025	VS	VS	0
		ANU GARG,IAS		//
65	D-CONTC/32594/2025	BALAKRUSHNA GARNAYAK	ADV.	//
	CONTC/3861/2025	VS	VS	0
		ANU GARG,IAS		//
66	D-CONTC/32596/2025	PANCHANAN MISHRA	ADV.	//
	CONTC/3862/2025	VS	VS	0
		ANU GARG,IAS		//
67	D-CONTC/32598/2025	PABITRA MOHANTY	ADV.	//
	CONTC/3863/2025	VS	VS	0
		ANU GARG,IAS		//
68	D-CONTC/32981/2025	VICTIM/INFORMANT	ADV.	//
	CONTC/3864/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

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69	D-CONTC/28917/2025 CONTC/3865/2025	JAGDISH CHANDRA JENA,OJS SANTOSH KUMAR SAHOO VS SHALINI PANDIT,COMMMNR.-CUM-SECY., S AND ME DEPT., ODISHA	ANIRUDH SANGANERIA VS	// // ()
70	D-CONTC/32235/2025 CONTC/3866/2025	DEBA PRASAD MOHANTY VS CHITRA ARUMUGAM,IAS	ADV. VS	// // ()
71	D-CONTC/32247/2025 CONTC/3867/2025	MAHESWAR MOHANTA VS ARINDAM DAKUA,DIRECTOR,HOUSING AND U.D DEPT.,ODISHA	GOBINDA CHANDRA DAS VS	// // ()
72	D-CONTC/32237/2025 CONTC/3868/2025	LINGARAJ PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// // ()
73	D-CONTC/32238/2025 CONTC/3869/2025	BHAKTA BANDHU SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// // ()
74	D-CONTC/32243/2025 CONTC/3870/2025	PRAFULLA KUMAR DEHURY VS SHALINI PANDIT,IAS	ADV. VS	// // ()
75	D-CONTC/31660/2025 CONTC/3871/2025	SARADA PRASAD SAHOO VS PUSPASHREE SANDIL,TAHASILDAR,KUJANGA,JAGATSINGHPUR	HEMANTA KUMAR RATSINGH VS	// // ()
76	D-CONTC/32236/2025 CONTC/3872/2025	LINGARAJA SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// // ()
77	D-CONTC/32241/2025 CONTC/3873/2025	DOLANANDA PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// // ()
78	D-CONTC/32273/2025 CONTC/3874/2025	PRAMOD RANJAN DASH VS SHALINI PANDIT,IAS	ADV. VS	// // ()
79	D-CRLA/21658/2025 CRLA/974/2025	PRABIN KUMAR PUTEEL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SINDHIKELA PS /278 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000102/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

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80	D-CRLA/22333/2025 CRLA/975/2025	MANAS KUMAR SAMAL@KANHUA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KENDRAPARA SADAR /711 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000246/2023
81	D-CRLA/23488/2025 CRLA/976/2025	SANTOSH MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	RASGOBINDPUR /12 /2017 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000071/2017
82	D-CRLA/24761/2025 CRLA/977/2025	DAGARA CHHATAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARPALLI /267 /2018 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000056/2018
83	D-CRLA/24793/2025 CRLA/978/2025	NABINA GANDA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	NABARANGAPUR TOWN /111 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000042/2023
84	D-CRLA/24819/2025 CRLA/979/2025	ANIL@PADMALOCHAN SINGH VS STATE OF ODISHA	KARNTI PRABHA MUKHI VS	KATARBAGA /96 /2019 A.D.J.,SAMBALPUR(Sambalpur) Spl/0000410/2020
85	D-CRLA/24925/2025 CRLA/980/2025	JAGAT JUED@DAMBUDA VS STATE OF ODISHA	DEBABRATA DASH VS	JUNAGARH /268 /2016 A.D.J.,DHARAMGARH(Kalahandi) CT/0000063/2016
86	D-CRLA/24958/2025 CRLA/981/2025	SK.GAYASUDDIN@RAJU VS STATE OF ODISHA	SURYAKANTA DASH VS	BASTA /221 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000064/2025
87	D-CRLA/24978/2025 CRLA/982/2025	MANOJ NAYAK@SIBU@ MANOJ KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /75 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000024/2025
88	D-CRLA/24999/2025 CRLA/983/2025	SUMIT@DEV KUMAR ACHARYA VS STATE OF ODISHA	DHANANJAYA MUND VS	BELPARA /202 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000015/2025
89	D-CRLA/25008/2025 CRLA/984/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /496 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000121/2023
90	D-CRLLP/21088/2025 CRLLP/61/2025	NARCOTICS CONTROL BUREAU(NCB) VS AJAY SINGH	PRASANNA KUMAR PARHI, D.SG.I, SUDIPTO PANDA, VS	NCB BHUBANESWAR /4 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000022/2020
91	D-CRLMA/21517/2025	KUNA DAS	GOUTAM CHARAN ROUT	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/118/2025	VS STATE OF ODISHA	VS	1ST A.D.J., CUTTACK(Cuttack) ST/0000392/2014
92	D-CRLMC/24099/2025 CRLMC/3238/2025	RAJESH KUMAR JULUNDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PALLAHARA /293 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000077/2023
93	D-CRLMC/24109/2025 CRLMC/3239/2025	CHITTARANJAN BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAJKANIKI /234 /2020 J.M.F.C,AUL(Kendrapara) GR/0000407/2020
94	D-CRLMC/24557/2025 CRLMC/3240/2025	BANSIDHAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TOMANDO /33 /2018 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001955/2018
95	D-CRLMC/24616/2025 CRLMC/3241/2025	LAXMIKANTA NAIKA @ NAIK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (BHANJANAGAR) /189 /201 A.D.J.,BHANJANAGAR(Ganjam) GR/0000827/2016
96	D-CRLMC/24739/2025 CRLMC/3242/2025	BIBHU DUTT PATEL VS STATE OF ODISHA	SHRADHA MOHANTI VS	CAPITAL P.S. /342 /2020 J.M.F.C.,BHUBANESWAR(Khordha) CT/0003741/2020
97	D-CRLMC/24789/2025 CRLMC/3243/2025	ATMAJYOTI NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	SPECIAL CRIME UNIT /1 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000202/2024
98	D-CRLMC/24791/2025 CRLMC/3244/2025	D BROS ALEN @ RIPU DIGAL VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BALLIGUDA /140 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama CT/0000101/2025
99	D-CRLMC/24794/2025 CRLMC/3245/2025	BABINA @ SUDHANSU BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /187 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000058/2023
100	D-CRLMC/24796/2025 CRLMC/3246/2025	JAGYANESWAR DAS VS PREM KUMAR	DEEPAK KU SAHOO VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003838/2012
101	D-CRLMC/24822/2025 CRLMC/3247/2025	SUDHANSU KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK ICC/0000029/2024
102	D-CRLMC/24831/2025 CRLMC/3248/2025	SARITA NAYAK VS	DEEPAK KU SAHOO VS	PATKURA /291 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/24833/2025 CRLMC/3249/2025	STATE OF ODISHA SUKANT SUBUDHI@SUSHANTA SUBUDHI@DHUNA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	ST/0000253/2024 BANAPUR P.S. /313 /2020 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000461/2020
104	D-CRLMC/21104/2025 CRLMC/3250/2025	STATE OF ODISHA BIJAYA @ BIJAY NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /41 /2024 A.D.J,PHULBANI(Kandhamal) ICC/0000001/2024
105	D-CRLMC/25095/2025 CRLMC/3251/2025	STATE OF ODISHA SANTOSH KUMAR MISHRA VS STATE OF ODISHA	MANORANJAN PADHY VS	BORIGUMMA /122 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000072/2021
106	D-CRLMC/23627/2025 CRLMC/3252/2025	STATE OF ODISHA SOURAV MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	BHUBAN /335 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000330/2024
107	D-CRLMC/24037/2025 CRLMC/3253/2025	STATE OF ODISHA PRIYAMBADA SAHOO @ BAISAKHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000077/2024
108	D-CRLMC/24394/2025 CRLMC/3254/2025	STATE OF ODISHA DIPAKA SETHY @ DEEPAK KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /97 /2010 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000312/2015
109	D-CRLMC/24409/2025 CRLMC/3255/2025	STATE OF ODISHA JAHARLAL MOHANTY VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	/ /0 J.M.F.C.,BASUDEVPUR(Bhadrak) EXN.M.C./0000010/2024
110	D-CRLMC/24682/2025 CRLMC/3256/2025	STATE OF ODISHA PHULMATI MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000008/2023
111	D-CRLMC/24869/2025 CRLMC/3257/2025	STATE OF ODISHA SHUKANTA@SUKANTA@AMAR PRATAP VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /49 /2016 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000035/2016
112	D-CRLMC/24812/2025 CRLMC/3258/2025	STATE OF ODISHA KUNTI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ / A.D.J.,PADAMPUR(Bargarh) Spl/0000025/2021
113	D-CRLMC/24873/2025 CRLMC/3259/2025	STATE OF ODISHA GOPAL MALLICK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /131 /2020 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000305/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/24437/2025 CRLMP/1051/2025	HEMALATA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH Crp/0000069/2024
115	D-CRLMP/24670/2025 CRLMP/1052/2025	SUMAN DAS VS STATE OF ODISHA	SABYASACHI PANDA VS	//0 () //
116	D-CRLMP/24741/2025 CRLMP/1053/2025	SARAT GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
117	D-CRLMP/24904/2025 CRLMP/1054/2025	GITANJALI @ GEETANJALI NAYAK VS STATE OF ODISHA	GOLEKH BEHARI PARIDA VS	BHAWANIPATNA TOWN /217 /2025 () //
118	D-CRLMP/25037/2025 CRLMP/1055/2025	SUBHAMANI NAYAK VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	PURI TOWN /0198 /2021 () //
119	D-CRLREV/12206/2025 CRLREV/534/2025	SIBA DEHURY@SUBU DEHURY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SULIAPADA /102 /2015 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000017/2017
120	D-CRLREV/23524/2025 CRLREV/535/2025	AKHILA KUMAR MISHRA VS NAMITA MISHRA	SAROJ KUMAR DAS VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000089/2024
121	D-CRLREV/24407/2025 CRLREV/536/2025	NAMITA NAIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 J.M.F.C.,SORO(Baleshwar) MIS.CASE/0000208/2025
122	D-CRLREV/24418/2025 CRLREV/537/2025	SWEETY SAHA@SWEETY KUMARI GUPTA VS MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD	SUBASH CHANDRA ACHARYA VS	//0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000054/2024
123	D-CRLREV/24551/2025 CRLREV/538/2025	BENAZIR BIBI VS REPUBLIC OF INDIA	SIDHANT DWIBEDI VS	BHUBANESWAR CBI /12 /2018 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000001/2020
124	D-CRLREV/24748/2025 CRLREV/539/2025	MAMI SAMAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHOUDWAR /461 /2024 2ND A.D.J.,CUTTACK(Cuttack) CRREV/0000019/2025
125	D-CRLREV/23961/2025	JAGANNATH PRASAD MOHANTY	PRINCE PATNAIK	CUTTACK VIGILANCE /18 /2011

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/540/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000019/2024
126	D-FAO/15336/2025 FAO/382/2025	MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS BIMBADHAR JENA	GIRIJA PRASAD DUTTA VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000008/2020
127	D-FAO/32517/2025 FAO/383/2025	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., VS SETTY BALIJA SUBHADRA	KURDA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000144/2023
128	D-FAO/32674/2025 FAO/384/2025	SALGEY MARANDI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000006/2025
129	D-MACA/32412/2025 MACA/937/2025	SR. D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS SAIBANI SINGH	PRASANTA KUMAR MAHALI VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000103/2014
130	D-MACA/32564/2025 MACA/938/2025	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS SASMITA BEHERA	G.P.DUTTA VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000253/2018
131	D-MACA/32563/2025 MACA/939/2025	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LIMITED , VS PRAVAT BARAD	G.P.DUTTA VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000036/2022
132	D-MACA/32669/2025 MACA/940/2025	BAJAJ ALLIANZ INSURANCE CO. LTD,KHURDA VS RADHA CHARAN MOHAPATRA (DELETED)	GIRIJA PRASAD DUTTA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000378/2011
133	D-MACA/24896/2025 MACA/941/2025	RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS KAILASH BARIK	SUBRAT SATPATHY VS	// III MACT,PURI(Puri) Mac/0000117/2011
134	D-MACA/28300/2025 MACA/942/2025	D.M., UNIVERSAL SOMPO GENERAL INSURANCE CO.LTD., ANGUL VS ANJALI SAHOO	ADAM ALI KHAN VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000086/2022
135	D-MACA/27129/2025 MACA/943/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,BBSR VS WANTAL BIJAY KUMAR	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T., MALKANGIRI(Malkangiri) Mac/0000016/2017
136	D-MACA/29288/2025 MACA/944/2025	SASMITA BEHERA VS	RUPESH KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/29283/2025 MACA/945/2025	TARUNA DALABEHERA RATAN KUMAR PATWARI VS AMARENDRA KUMAR NAYAK	DEBASISH PATNAIK VS	MIS.CASE/0000253/2018 // 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001396/2019
138	D-MACA/30240/2025 MACA/946/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BALASORE VS HIRA DALAI	SOMNATH ROY VS	// III MACT,JAJPUR(Jajapur) Mac/0000130/2018
139	D-MACA/29785/2025 MACA/947/2025	THE MANAGER LEGAL, SBI GENERAL INSURANCE CO. LTD,BBSR VS SHANTILATA KHATUA	SK. RUPLAL VS	// 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/0000007/2024
140	D-MACA/30534/2025 MACA/948/2025	D.M., BALASORE DIVISION,ORIENTAL INSURANCE CO.LTD., BALASORE VS GYANAPRIYA SAHOO	RIMJHIMBALA PATI VS	// III MACT,JAJPUR(Jajapur) Mac/0000109/2017
141	D-MACA/30527/2025 MACA/949/2025	M/S.ORIENTAL INSURANCE CO.LTD,BALASORE VS ANITA MAHANTA	RIMJHIMBALA PATI VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000013/2021
142	D-MACA/30937/2025 MACA/950/2025	D.M., ORIENTAL INSURANCE CO. LTD.,T.P.HUB, SAMBALPUR VS MANAS PADHAN	RIMJHIMBALA PATI VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000017/2021
143	D-MACA/30890/2025 MACA/951/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD.(LEGAL) T.P.CELL, CUTTACK VS MAMI MAHANTI	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000953/2016
144	D-MACA/31852/2025 MACA/952/2025	MANAGER (LEGAL), M/S SBI GENERAL INSURANCE CO. LTD., BBSR VS MANJU @ MANJULATA SAHOO	SOMNATH ROY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin) Mac/0000164/2020
145	D-MACA/30977/2025 MACA/953/2025	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS NIRANJAN MAJHI	JYOTI RANJAN DEO VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan) Mac/0000008/2024
146	D-MACA/32135/2025 MACA/954/2025	MANAGER, NEW INDIA ASSURANCE CO.LTD.,KORAPUT VS SUDHANSHU PADHI	PRASANTA KUMAR MAHALI VS	// A.D.J.,JEYPORE(Koraput) Mac/0000136/2018
147	D-MACA/31930/2025 MACA/955/2025	ERMA KONDA VS NIRUPAMA BEHERA	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000197/2001

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/32377/2025 MACA/956/2025	SOUMYASHREE MOHANTY VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD. ,ANGUL	GAJENDRANATH ROUT VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000102/2019
149	D-MACA/22418/2025 MACA/957/2025	YUDHISTHIRA NATH VS BHAGABAN PARIDA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000664/2012
150	D-MACA/31510/2025 MACA/958/2025	KALPANA KUMARI MAHANTI@ MOHANTY VS MR. SHEIK IMRAN	GYANA RANJAN MOHAPATRA VS	// A.D.J.,ASKA(Ganjam) Mac/0000064/2018
151	D-MATA/30630/2025 MATA/314/2025	NIRAJA NALINI MOHANTY VS GOURAB DAS	BALARAM NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000658/2016
152	D-MATA/32980/2025 MATA/315/2025	MALESWARI BIDIKA VS DINABANDHU KONDAGORI	TUKUNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra) CP/0000044/2022
153	D-MATA/32982/2025 MATA/316/2025	SANGITA MAJHI VS BINAY BHUSAN MOHANTY	BIRAJA PRASAD NANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000319/2021
154	D-MATA/27723/2025 MATA/317/2025	DAYANIDHI MAHAPATRA VS ARPITA MAHAPATRA	SAYANTAN PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000102/2020
155	D-RSA/31297/2025 RSA/414/2025	DIPTI BISWAL VS M/S. ELEGANT ELECTRONIC, KHURDA	SUKANTA KUMAR NAYAK (2) VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE RFA/0000296/2022
156	D-RSA/30698/2025 RSA/415/2025	AEM CHILDREN HOME,PAIKMAL,BARGARH VS PUSPA KUMARI PRADHAN	JAGABANDHU SAHU VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000004/2020
157	D-RSA/31558/2025 RSA/416/2025	SARBESWAR NATH VS MUKTIKANTA NATH	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000006/2021
158	D-TRP(C)/32818/2025 TRP(C)/271/2025	PREMANANDA ROUT VS SWARNALATA ROUT	SRINIBASH SATAPATHY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) Crp/0000054/2025
159	D-TRP(C)/32960/2025	ITISHREE NAYAK	SAMBEET PATTANAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/272/2025	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
160	D-TRP(C)/29631/2025	SIDHESWAR KHUNTIA	ANURAG PATI	CP/0000094/2025
	TRP(C)/273/2025	HASIDA BEGUM	VS	//
161	D-TRPCRL/23880/2025	VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha)
	TRPCRL/72/2025	EMRAN KHAN	SURESH KUMAR JENA	CP/0000153/2023
		RINARANI MOHAPATRA	VS	MANGALPUR /42 /2016
162	D-TRPCRL/24608/2025	VS	VS	AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur)
	TRPCRL/73/2025	STATE OF ODISHA	ARUN KUMAR PATRA	Spl/0000034/2016
		RABINDRA KUMAR SUPAKAR	VS	//0
163	D-WA/32375/2025	PURNA CHANDRA PANDA	SURYA NARAYAN PATTNAIK,A.G.A	ICC/0008380/2024
	WA/1397/2025	STATE OF ODISHA	VS	//
		VS	VS	()
164	D-WA/32696/2025	DR. RAGHUNATH MISHRA	SURYA NARAYAN PATTNAIK,A.G.A	//
	WA/1398/2025	STATE OF ODISHA	VS	()
		VS	VS	//
165	D-WA/30125/2025	PRASANTA KUMAR SAMAL	PRASANNA KUMAR MISHRA	//
	WA/1399/2025	PRASHANT KUMAR SAHU	VS	()
		VS	VS	//
166	D-WA/32697/2025	LIFE INSURANCE CORPORATION OF INDIA LTD.(LIC)	SASWAT DAS,A.G.A	//
	WA/1400/2025	STATE OF ODISHA	VS	()
		VS	VS	//
167	D-WA/32216/2025	MAMATA DAS	KARUNAKAR RATH	//
	WA/1401/2025	REETANJALI MISHRA	VS	()
		VS	VS	//
168	D-WA/32618/2025	STATE OF ODISHA	GOKULANANDA SAHU	//
	WA/1402/2025	BISHNUPRIYA SABAR	VS	()
		VS	VS	//
169	D-WA/32990/2025	STATE OF ODISHA		//
	WA/1403/2025	PAPUN DASH	VS	()
		VS	VS	//
170	D-WA/21552/2025	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//
	WA/1404/2025	STATE OF ODISHA	VS	()
		VS	VS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/31912/2025 WP(C)/22893/2025	DWOZASMINI PRADHAN M/S. SALMAN INDUSTRIES, SUNDERGARH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SIDHESWAR RATH VS	// // 0 //
172	D-WP(C)/32843/2025 WP(C)/22894/2025	GOURI PRASAD DASH VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
173	D-WP(C)/30078/2025 WP(C)/22895/2025	SANKAR PRASAD BAKSI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
174	D-WP(C)/32577/2025 WP(C)/22896/2025	BHAGIRATHI SWAIN VS THE CIVIL JUDGE, JUNIOR DIVISION, KONARK	GOUTAM CHARAN ROUT VS	// 0 //
175	D-WP(C)/32682/2025 WP(C)/22897/2025	RASHMITA PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
176	D-WP(C)/30916/2025 WP(C)/22898/2025	SAIRENDHRI SAHU VS VICE CHANCELLOR, SHRI JAGANNATH SANSKRIT VISHVIDYALAYA, PURI	SARAT KUMAR JENA VS	// 0 //
177	D-WP(C)/32115/2025 WP(C)/22899/2025	BIRENDRA KUMAR JAISWAL VS INCOME TAX OFFICER(INVESTIGATION), CUTTACK	KAJAL SAHOO VS	// 0 //
178	D-WP(C)/32692/2025 WP(C)/22900/2025	DR HARAPRIYA MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
179	D-WP(C)/32724/2025 WP(C)/22901/2025	CHITARANJAN PANDA VS THE MANAGING DIRECTOR, THE ODISHA STATE CO-OPERATIVE BANK LTD, BBSR	TAPAN KU. JENA SAMANTA VS	// 0 //
180	D-WP(C)/32929/2025 WP(C)/22902/2025	ITEESHREE ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
181	D-WP(C)/32934/2025 WP(C)/22903/2025	ITEESHREE SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/32787/2025 WP(C)/22904/2025	DHANESWAR BAHALIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
183	D-WP(C)/32792/2025 WP(C)/22905/2025	MANAS RANJAN KHANDAI VS M/S.JANA SMALL FINANCE BANK LTD, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
184	D-WP(C)/31666/2025 WP(C)/22906/2025	BIDHUBHUSAN PATRA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
185	D-WP(C)/32734/2025 WP(C)/22907/2025	SANJAYA KUMAR RAY VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
186	D-WP(C)/32049/2025 WP(C)/22908/2025	GYANENDA MAHARANA VS ODISHA MINING CORPORATION, KHURDA	PRINCE PATNAIK VS	// 0 //
187	D-WP(C)/32656/2025 WP(C)/22909/2025	DISTRICT LEVEL FEDERATION PANCHALI MAHASANGHA, NUAPADA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
188	D-WP(C)/32737/2025 WP(C)/22910/2025	TULU KISHOR PARIDA VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/32803/2025 WP(C)/22911/2025	ANTARYAMI SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
190	D-WP(C)/32840/2025 WP(C)/22912/2025	PINAKPANI MOHANTY VS UNION OF INDIA	SATYAJIT MUKHERJEE VS	// 0 //
191	D-WP(C)/31778/2025 WP(C)/22913/2025	PADMANABHA MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
192	D-WP(C)/32750/2025 WP(C)/22914/2025	SHARAT KUMAR MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
193	D-WP(C)/32289/2025	KULAMANI PRADHAN	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22915/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/32325/2025 WP(C)/22916/2025	N. SHREYA SUBHADARSHINI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PRAVAKAR BEHERA VS	// 0 //
195	D-WP(C)/32336/2025 WP(C)/22917/2025	RITA RANI PATRO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
196	D-WP(C)/32773/2025 WP(C)/22918/2025	MASIDAS KERKETTA VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/32316/2025 WP(C)/22919/2025	CHAKRADHARA PRADHAN VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	MAHESWAR MOHANTY VS	// 0 //
198	D-WP(C)/32809/2025 WP(C)/22920/2025	ASHOKA OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
199	D-WP(C)/32526/2025 WP(C)/22921/2025	KALHA KHALKHO VS COLLECTOR-CUM-DISTRICT MAGISTRATE, SUNDARGARH	BHARAT BHUSAN ROURAY VS	// 0 //
200	D-WP(C)/32349/2025 WP(C)/22922/2025	KUNAL MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
201	D-WP(C)/32814/2025 WP(C)/22923/2025	ASHOK OJHA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
202	D-WP(C)/32811/2025 WP(C)/22924/2025	SARADA KANTA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
203	D-WP(C)/32351/2025 WP(C)/22925/2025	RAHIS QUADRI VS BRANCH-IN-CHARGE, CHOLAMANDALAM INVESTMENT AND FINANCE COOPERATIVE LTD., BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
204	D-WP(C)/32991/2025 WP(C)/22926/2025	MOHAN CHANDRA MOHAKUD VS	SOURAV SUMAN BHUYAN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/32784/2025 WP(C)/22927/2025	STATE OF ODISHA RISIKESH DAS VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0
206	D-WP(C)/31258/2025 WP(C)/22928/2025	STATE OF ODISHA LALMOHAN SOREN VS	ABHILASH MISHRA VS	// // 0
207	D-WP(C)/32527/2025 WP(C)/22929/2025	STATE OF ODISHA RASMIREKHA SAMAL VS	BISWAJIT NAYAK VS	// // 0
208	D-WP(C)/32815/2025 WP(C)/22930/2025	JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK GOSHANAR SURIN VS	DIPTI RANJAN BHOKTA VS	// // 0
209	D-WP(C)/32877/2025 WP(C)/22931/2025	COLLECTOR, SUNDERGARH KHAGESWAR SAHOO VS	ASHIS KUMAR MISHRA VS	// // 0
210	D-WP(C)/32356/2025 WP(C)/22932/2025	STATE OF ODISHA BHABANI SANKAR GARABADU VS	SUDHIR KUMAR MALLICK VS	// // 0
211	D-WP(C)/32770/2025 WP(C)/22933/2025	SETTEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK ACC LTD, AHMEDABAD, GUJARAT VS	SASWAT KUMAR ACHARYA VS	// // 0
212	D-WP(C)/32816/2025 WP(C)/22934/2025	STATE OF ODISHA ASHOKA OJHA VS	KARTIK CHANDRA TRIPATHY VS	// // 0
213	D-WP(C)/32820/2025 WP(C)/22935/2025	STATE OF ODISHA M/S GMW PRIVATE LIMITED VS	KSHIROD KUMAR SAHOO VS	// // 0
214	D-WP(C)/32359/2025 WP(C)/22936/2025	COMMISSIONER OF SALE TAX (CT AND GST) KRUSHNA CHANDRA PANDA VS	SUMITRA MOHANTY VS	// // 0
215	D-WP(C)/32844/2025 WP(C)/22937/2025	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	OM SWARUP VS	// // 0
		MANAGER, ICICI BANK, VIVEKANANDA MARG BRANCH, BBSR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/32821/2025 WP(C)/22938/2025	RITIK PATRA VS ASSISTANT COMMISSIONER OF STATE TAX, BBSR	LAXMINARAYAN SAHOO VS	// 0 //
217	D-WP(C)/33007/2025 WP(C)/22939/2025	REEDHI PANDA VS UNION OF INDIA	AMRIT MISHRA VS	// 0 //
218	D-WP(C)/32867/2025 WP(C)/22940/2025	HARAMANI CHNIDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
219	D-WP(C)/32723/2025 WP(C)/22941/2025	PRABIR KUMAR MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
220	D-WP(C)/32760/2025 WP(C)/22942/2025	PRAHALLAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
221	D-WP(C)/32845/2025 WP(C)/22943/2025	DILESWAR BHUE VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
222	D-WP(C)/32836/2025 WP(C)/22944/2025	SRI GOMANDIR GOSHALA, SUNDERGARH VS ROURKELA MUNICIPAL CORPORATION	ANUPAM RATH VS	// 0 //
223	D-WP(C)/32404/2025 WP(C)/22945/2025	JAYA PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
224	D-WP(C)/32869/2025 WP(C)/22946/2025	HARAPRASAD MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
225	D-WP(C)/32799/2025 WP(C)/22947/2025	M/S. KALI LOGISTICS AND INFRATECH PVT. LTD., JAGANNATHPUR VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
226	D-WP(C)/32528/2025 WP(C)/22948/2025	SANTOSHI BEHERA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// 0 //
227	D-WP(C)/32875/2025	AKSHAYA SAMAL	SUBHENDU KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22949/2025	VS AUTHORIZED OFFICER, AXIS BANK LIMITED, WEST BENGAL	VS	0 //
228	D-WP(C)/32719/2025 WP(C)/22950/2025	DAYANIDHI PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
229	D-WP(C)/32859/2025 WP(C)/22951/2025	ANUKAR PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
230	D-WP(C)/26814/2025 WP(C)/22952/2025	BIJAYA KUMAR DAS VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
231	D-WP(C)/32405/2025 WP(C)/22953/2025	RENUBALA SAHOO VS UNION OF INDIA	CHANDIPRASAD SAHANI VS	// 0 //
232	D-WP(C)/32860/2025 WP(C)/22954/2025	CHANDRA SEKHAR BISWAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
233	D-WP(C)/32681/2025 WP(C)/22955/2025	KISHORE KUMAR KHUNTIA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/32651/2025 WP(C)/22956/2025	TILATAMA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
235	D-WP(C)/32847/2025 WP(C)/22957/2025	SUBHRANSU PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
236	D-WP(C)/32831/2025 WP(C)/22958/2025	BRIJESH DASH VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	RAJJEET ROY VS	// 0 //
237	D-WP(C)/32080/2025 WP(C)/22959/2025	M/S. TATA STEEL LTD., JAJPUR VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
238	D-WP(C)/32688/2025 WP(C)/22960/2025	MANDARA DIGAL VS	DIPTI RANJAN SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/32672/2025 WP(C)/22961/2025	STATE OF ORISSA PRAKASH CHANDRA MOHANTY VS	SIDHESWAR MALLIK VS	// // ()
240	D-WP(C)/33077/2025 WP(C)/22962/2025	STATE OF ODISHA MINATI PRAVA MOHAPATRA VS	PRADIPTA KISHORE BHUYAN VS	// // ()
241	D-WP(C)/32663/2025 WP(C)/22963/2025	STATE OF ODISHA PABITRA KUMBHAR VS	SURENDRA KUMAR GARTIA VS	// // ()
242	D-WP(C)/32848/2025 WP(C)/22964/2025	STATE OF ODISHA TANKADHAR NANDA VS	AMIT PRASAD BOSE VS	// // ()
243	D-WP(C)/32857/2025 WP(C)/22965/2025	STATE OF ODISHA GHATU PARABHOI VS	DHANANJAYA MUND VS	// // ()
244	D-WP(C)/31046/2025 WP(C)/22966/2025	STATE OF ODISHA DIBAKAR MAHANTA VS	TUSAR KANTI PRAHARAJ VS	// // ()
245	D-WP(C)/32347/2025 WP(C)/22967/2025	STATE OF ODISHA PRAMOD KUMAR NANDA VS	TUSAR KUMAR MISHRA VS	// // ()
246	D-WP(C)/32408/2025 WP(C)/22968/2025	UNION OF INDIA BANDANA SAMAL VS	DIBYARANJAN BEHERA VS	// // ()
247	D-WP(C)/32535/2025 WP(C)/22969/2025	STATE OF ODISHA NISHAKAR DAS VS	GOPAL PRASAD JENA VS	// // ()
248	D-WP(C)/32472/2025 WP(C)/22970/2025	STATE OF ODISHA TRILOCHAN MOHANTA VS	BANSHIDHAR SATAPATHY VS	// // ()
249	D-WP(C)/32832/2025 WP(C)/22971/2025	STATE OF ODISHA BIDHUBHUSAN DAS VS	BIJAY KUMAR BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/32858/2025 WP(C)/22972/2025	RATAN PARABHUE VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
251	D-WP(C)/32569/2025 WP(C)/22973/2025	SRIKANTA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	D-WP(C)/32023/2025 WP(C)/22974/2025	PRASANTA KUMAR DAS VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
253	D-WP(C)/32521/2025 WP(C)/22975/2025	ALOK NANDA DAKUA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
254	D-WP(C)/32213/2025 WP(C)/22976/2025	HIMANSU SEKHAR PANI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
255	D-WP(C)/32595/2025 WP(C)/22977/2025	SAMITA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	D-WP(C)/32578/2025 WP(C)/22978/2025	SAMPURNA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	D-WP(C)/32912/2025 WP(C)/22979/2025	PURNA CHANDRA KHAMARI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
258	D-WP(C)/32846/2025 WP(C)/22980/2025	BIKRAM BEHERA VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
259	D-WP(C)/32582/2025 WP(C)/22981/2025	KALPANA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	D-WP(C)/32953/2025 WP(C)/22982/2025	AKSHAYA KUMAR MUDULI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
261	D-WP(C)/32915/2025	M/S ELCY PRINTS, KHORDHA	KHIROD CHANDRA MAJHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22983/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/32584/2025 WP(C)/22984/2025	MOHAMMED ABDUL RAZZAK VS STATE TAX OFFICER, GANJAM	ITISHREE TRIPATHY VS	// 0 //
263	D-WP(C)/32608/2025 WP(C)/22985/2025	BAIDHAR JENA VS STATE OF ORISSA	PRAVASH CHANDRA JENA VS	// 0 //
264	D-WP(C)/32949/2025 WP(C)/22986/2025	NALCO REGIONAL TRUCK OWNER WELFARE ASSOCIATION, ANGUL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
265	D-WP(C)/33099/2025 WP(C)/22987/2025	MOHAN CHANDRA MOHAKUD VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS AMIT PRASAD BOSE, J.K.PADHI, D.SAHOO, S.K.PANIGRAHI	// 0 //
266	D-WP(C)/32864/2025 WP(C)/22988/2025	CHHABILAL DANDASENA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
267	D-WP(C)/32957/2025 WP(C)/22989/2025	JYOTISH BAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
268	D-WP(C)/32610/2025 WP(C)/22990/2025	ANURAG DWIVEDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
269	D-WP(C)/32952/2025 WP(C)/22991/2025	LANKESWARI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
270	D-WP(C)/32717/2025 WP(C)/22992/2025	DUSMANTA PALEI VS N.H.A.OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
271	D-WP(C)/32537/2025 WP(C)/22993/2025	JAGESWAR PRADHAN VS COLLECTOR CUM APPELLATE AUTHORITY PHULBANI, KANDHAMAL	SUSANTA KUMAR LENKA VS	// 0 //
272	D-WP(C)/32735/2025 WP(C)/22994/2025	TRINATH SUNDARAY VS	PRONOY MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/32798/2025 WP(C)/22995/2025	STATE OF ODISHA MANASWINI BISWAL VS CHIEF GENERAL MANAGER, SBI LOCAL HEAD OFFICE, BBSR	CHITTA RANJAN PATTNAIK VS	// // 0 //
274	D-WP(C)/32905/2025 WP(C)/22996/2025	UNION OF INDIA VS SEBATI ROUT	RAKESH BEHERA VS	// 0 //
275	D-WP(C)/33121/2025 WP(C)/22997/2025	M/S. NETA SECURITY SERVICES PVT., LTD. BBSR VS	DIPANKAR ACHARYA VS	// 0 //
276	D-WP(C)/33069/2025 WP(C)/22998/2025	STATE OF ODISHA AJAY KUMAR DAS VS	SUBASH CHANDRA PUSPALAKA VS	// 0 //
277	D-WP(C)/32741/2025 WP(C)/22999/2025	STATE OF ODISHA RITA ROY VS	SAILABALA JENA VS	// 0 //
278	D-WP(C)/32926/2025 WP(C)/23000/2025	STATE OF ODISHA BHAGABATI BEHERA VS SANJAY KUMAR PANIGRAHI	USHA RANI PATI VS	// 0 //
279	D-WP(C)/32893/2025 WP(C)/23001/2025	PURNA CHANDRA SETHI VS	SAILABALA JENA VS	// 0 //
280	D-WP(C)/32902/2025 WP(C)/23002/2025	STATE OF ODISHA SHRIDHAR DAS VS	SOURAV DAS VS	// 0 //
281	D-WP(C)/32745/2025 WP(C)/23003/2025	STATE OF ODISHA JYOTSNA ROY VS	SAILABALA JENA VS	// 0 //
282	D-WP(C)/32704/2025 WP(C)/23004/2025	STATE OF ODISHA LAXMAN DALEI VS	RAMAKANTA SARANGI VS	// 0 //
283	D-WP(C)/32942/2025 WP(C)/23005/2025	THE STATE OF ODISHA RANJAN KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/32602/2025 WP(C)/23006/2025	MINATI MOHANTA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
285	D-WP(C)/32850/2025 WP(C)/23007/2025	MANDAKINI NAYAK VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
286	D-WP(C)/32922/2025 WP(C)/23008/2025	MANJULATA BEHERA @ MANJUBALA BEHERA VS PUSPANJALI BEHERA @ SETHA	SURYAKANTA DWIBEDI VS	// 0 //
287	D-WP(C)/32925/2025 WP(C)/23009/2025	SEKABAT KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
288	D-WP(C)/32807/2025 WP(C)/23010/2025	GYANENDRA KUMAR PATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
289	D-WP(C)/31886/2025 WP(C)/23011/2025	M/S. BIKASH PANIGRAHI, BARGARH VS THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	ABHILASH MISHRA VS	// 0 //
290	D-WP(C)/32796/2025 WP(C)/23012/2025	SUDARSHAN SWAIN VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
291	D-WP(C)/32444/2025 WP(C)/23013/2025	GYANESH PRUSTY VS COLLECTOR AND D.M., JAGATSINGHPUR	NALINI KANTA DASH VS	// 0 //
292	D-WP(C)/32603/2025 WP(C)/23014/2025	MANOJ MANJARI DEVI VS COLLECTOR, BALASORE	NIROD KUMAR SAHU VS	// 0 //
293	D-WP(C)/32456/2025 WP(C)/23015/2025	M/S PALAI HOTEL AND RESTAURANT VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL	KAJAL SAHOO VS	// 0 //
294	D-WP(C)/32736/2025 WP(C)/23016/2025	SANATAN SENAPATI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
295	D-WP(C)/32876/2025	DAFEDAR BARIK	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23017/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/32744/2025 WP(C)/23018/2025	NIHARIKA PATTANAIAK VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
297	D-WP(C)/33082/2025 WP(C)/23019/2025	MANASI JENA VS STATE OF ORISSA	ARUN KUMAR DAS VS	// 0 //
298	D-WP(C)/32748/2025 WP(C)/23020/2025	JUDHISTIR DALBEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
299	D-WP(C)/32913/2025 WP(C)/23021/2025	HIMANSHU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
300	D-WP(C)/32898/2025 WP(C)/23022/2025	MAA TARINI POULTRIES PVT.LTD., GANJAM VS INDIAN BANK, MAIN BRANCH, BERHAMPUR	DEBASISH SAMAL VS	// 0 //
301	D-WP(C)/31350/2025 WP(C)/23023/2025	DR.SUBHRABHANU ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
302	D-WP(C)/32924/2025 WP(C)/23024/2025	M/S NEELANCHAL BUILD TECH RESORTS PRIVATE LIMITED VS M/S JAYCEE HOUSING PRIVATE LIMITED	MANAS RANJAN BAUG VS	// 0 //
303	D-WP(C)/32013/2025 WP(C)/23025/2025	SANKAR MOHANTY VS UNION OF INDIA	ASHUTOSH KUANR VS	// 0 //
304	D-WP(C)/32794/2025 WP(C)/23026/2025	NARAYAN MAJHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
305	D-WP(C)/32473/2025 WP(C)/23027/2025	SANTOSH MINZE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
306	D-WP(C)/32944/2025 WP(C)/23028/2025	HARERAM HATI VS	DHANANJAYA MUND VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/33048/2025 WP(C)/23029/2025	STATE OF ODISHA COLLEGE OF NURSINH, CUTTACK VS	PAMI RATH VS	// // 0
308	D-WP(C)/32317/2025 WP(C)/23030/2025	STATE OF ODISHA UNION OF INDIA VS	AJAY KUMAR ROY VS	// // 0
309	D-WP(C)/33054/2025 WP(C)/23031/2025	PRADEEP KUMAR SAHOO CHITTA RANJAN PATRA VS	DEBAKANTA MOHANTY VS	// // 0
310	D-WP(C)/32907/2025 WP(C)/23032/2025	STATE OF ODISHA SANJAY KUMAR ROUT VS	KHIROD CHANDRA MAJHI VS	// // 0
311	D-WP(C)/32778/2025 WP(C)/23033/2025	STATE OF ODISHA TANKADHAR NANDA VS	AMIT PRASAD BOSE VS	// // 0
312	D-WP(C)/32910/2025 WP(C)/23034/2025	THE STATE OF ODISHA AJAYA KUMAR SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0
313	D-WP(C)/33028/2025 WP(C)/23035/2025	STATE OF ODISHA DHUSASAN SAHU VS	SITANSU MOHAN SINGH VS	// // 0
314	D-WP(C)/32904/2025 WP(C)/23036/2025	STATE OF ODISHA SATYA SEKHAR SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0
315	D-WP(C)/33023/2025 WP(C)/23037/2025	STATE OF ODISHA SAROJ KUMAR BALIARSINGH VS	SITANSU MOHAN SINGH VS	// // 0
316	D-WP(C)/32370/2025 WP(C)/23038/2025	STATE OF ODISHA GOURANGA DHURUA VS	SUSANTA KUMAR BARAL VS	// // 0
317	D-WP(C)/33031/2025 WP(C)/23039/2025	UNION OF INDIA RABINARAYAN MISHRA VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/31651/2025 WP(C)/23040/2025	G.KASINATH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
319	D-WP(C)/32781/2025 WP(C)/23041/2025	PHAKIRA NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
320	D-WP(C)/30426/2025 WP(C)/23042/2025	UNION OF INDIA VS SAIBANI PALAI	KAIBALYA PANDA VS	// 0 //
321	D-WP(C)/32755/2025 WP(C)/23043/2025	SARAT KUMAR MISHRA VS THE NEW INDIA ASSURANCE COMPANY LTD., PURI BRANCH OFFICE	SAILABALA JENA VS	// 0 //
322	D-WP(C)/32421/2025 WP(C)/23044/2025	CHEMANLAL @ SRI CHAMANLAL MAHANTA VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
323	D-WP(C)/32958/2025 WP(C)/23045/2025	SIBASISH DASH VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
324	D-ABLAPL/23911/2025 ABLAPL/9694/2025	MAHESWAR NAYAK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
325	D-ABLAPL/24897/2025 ABLAPL/9695/2025	YOGESH PRADHAN @ JOGESH CHANDRA PRADHAN VS STATE OF ODISHA	RAKESH SHARMA VS	LAKHANPUR /123 /2025 0 //
326	D-ABLAPL/24291/2025 ABLAPL/9696/2025	DHANESWAR BAGHASINGH @ BIJU BALIARSINGH VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /425 /2024 0 //
327	D-ABLAPL/24462/2025 ABLAPL/9697/2025	SOUMYA PRATIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BADAGODA P.S. /416 /2025 0 //
328	D-ABLAPL/24905/2025 ABLAPL/9698/2025	SUSIL KUMAR SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /276 /2025 0 //
329	D-ABLAPL/24626/2025	RAJESH KUMAR SHAW	SMRUTI RANJAN ROUT	ANGUL TOWN /349 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9699/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24923/2025 ABLAPL/9700/2025	NILAKANTHA MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /206 /2025 () //
331	D-ABLAPL/24680/2025 ABLAPL/9701/2025	BHARAT SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MANCHESWAR P.S. /451 /2025 () //
332	D-ABLAPL/24926/2025 ABLAPL/9702/2025	LIPUN @ LIPAKA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /274 /2025 () //
333	D-ABLAPL/24801/2025 ABLAPL/9703/2025	KARTIK ROUT @ KARTHIK ROUT VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	PURUNABAZAR /350 /2024 () //
334	D-ABLAPL/24927/2025 ABLAPL/9704/2025	DHIRENDRA KUMAR NATH VS STATE OF ODISHA	DEBI PRASAD MISHRA VS	GONDIA /284 /2025 () //
335	D-ABLAPL/24821/2025 ABLAPL/9705/2025	A. SANTOSH PATRO @ SANTU ANNA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BERHAMPUR TOWN /229 /2025 () //
336	D-ABLAPL/24829/2025 ABLAPL/9706/2025	KAILASH CHANDRA JAGADALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /106 /2023 () //
337	D-ABLAPL/24931/2025 ABLAPL/9707/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /132 /2025 () //
338	D-ABLAPL/24830/2025 ABLAPL/9708/2025	CHANDAN KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	SATYABADI /243 /2025 () //
339	D-ABLAPL/24939/2025 ABLAPL/9709/2025	PRABIN KUMAR BOHIDAR VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /484 /2025 () //
340	D-ABLAPL/24835/2025 ABLAPL/9710/2025	ASHALATA SWAIN VS	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /277 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/24837/2025 ABLAPL/9711/2025	STATE OF ODISHA SAKUNTALA MOHAPATRA VS	AMLAN SHAKTI PAUL VS	// NACHUNI /206 /2025 ()
342	D-ABLAPL/24352/2025 ABLAPL/9712/2025	STATE OF ODISHA KALIA @ MANAS PARIDA VS	JAYADEBA BEHERA VS	// CHANDAPUR /106 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000280/2025
343	D-ABLAPL/24555/2025 ABLAPL/9713/2025	STATE OF ODISHA PALASH GHOSH VS	SOUMYA RANJAN DAS VS	SECTOR-7 /80 /2025 ()
344	D-ABLAPL/24847/2025 ABLAPL/9714/2025	STATE OF ODISHA SAUMYARANJAN SAMAL VS	MANOJ OJHA VS	// BAISINGA /352 /2025 ()
345	D-ABLAPL/24839/2025 ABLAPL/9715/2025	STATE OF ODISHA SUBHRANSHU SEKHAR PARHI @ SSP SUBHRANSHU SEKHAR VS	SIVA SANKAR CHAINI VS	// BHOGRAI /232 /2025 ()
346	D-ABLAPL/24850/2025 ABLAPL/9716/2025	STATE OF ODISHA JYOTIRANJAN PAIKRAY @ KUNU BABU VS	SATYABRATA DASH VS	// BHARATPUR PS /433 /2025 ()
347	D-ABLAPL/24867/2025 ABLAPL/9717/2025	STATE OF ODISHA PRASANTA KUMAR BEHERA @ PAPU BEHERA VS	SURYAKANTA DWIBEDI VS	// MADHUPATNA /216 /2025 ()
348	D-ABLAPL/24843/2025 ABLAPL/9718/2025	STATE OF ODISHA KANHA SAMAL @ RATIKANTA SAMAL VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /36 /2023 ()
349	D-ABLAPL/24871/2025 ABLAPL/9719/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
350	D-ABLAPL/24875/2025 ABLAPL/9720/2025	STATE OF ODISHA KABITA PRADHAN VS	BYOMAKESH TRIPATHY VS	// //0 ()
351	D-ABLAPL/24890/2025 ABLAPL/9721/2025	STATE OF ODISHA SAYED SAMIM AKHTAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// KENDRAPARA /36 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/24894/2025 ABLAPL/9722/2025	SUKANTA SAHU @ SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	RAKESH SHARMA VS	LAKHANPUR /123 /2025 () //
353	D-ABLAPL/24844/2025 ABLAPL/9723/2025	ANIL PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /411 /2025 () //
354	D-ABLAPL/24896/2025 ABLAPL/9724/2025	SUKANTA SAHU @ SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	RAKESH SHARMA VS	BELPAHAR /152 /2025 () //
355	D-ABLAPL/18522/2025 ABLAPL/9725/2025	OM PRAKASH GUPTA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	THUAMUL RAMPUR /72 /2025 () //
356	D-ABLAPL/24845/2025 ABLAPL/9726/2025	RAJENDRA OJHA VS STATE OF ODISHA	SASWAT JENA VS	/ /0 () //
357	D-ABLAPL/24408/2025 ABLAPL/9727/2025	MANASH GHADEI @ MANAS GOCHHAYAT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KAKATAPUR /185 /2025 () //
358	D-ABLAPL/24891/2025 ABLAPL/9728/2025	YOGESH PRADHAN @ JOGESH CHANDRA PRADHAN VS STATE OF ODISHA	RAKESH SHARMA VS	BELPAHAR /152 /2025 () //
359	D-ABLAPL/24911/2025 ABLAPL/9729/2025	ARATI MAHALI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KUDANAGARI /215 /2025 () //
360	D-ABLAPL/24892/2025 ABLAPL/9730/2025	RAJEEV KUMAR @ RAJIV RANJAN KUMAR VS STATE OF ODISHA	RAKESH SHARMA VS	LAKHANPUR /140 /2025 () //
361	D-ABLAPL/24914/2025 ABLAPL/9731/2025	MINATI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000442/2018
362	D-ABLAPL/24899/2025 ABLAPL/9732/2025	RAJIV RANJAN KUMAR @ RAJEEV KUMAR VS STATE OF ODISHA	RAKESH SHARMA VS	LAKHANPUR /123 /2025 () //
363	D-ABLAPL/24929/2025	RAKESH MALLICK	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /237 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9733/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23447/2025 ABLAPL/9734/2025	SATYABHAMA SENA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /569 /2025 () //
365	D-ABLAPL/24893/2025 ABLAPL/9735/2025	SUKANTA SAHU @ SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	RAKESH SHARMA VS	LAKHANPUR /140 /2025 () //
366	D-ABLAPL/24294/2025 ABLAPL/9736/2025	MALAY DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /305 /2025 () //
367	D-ABLAPL/24043/2025 ABLAPL/9737/2025	SK. YSUF ALLI @ SK. YSUF VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /307 /2025 () //
368	D-ABLAPL/24380/2025 ABLAPL/9738/2025	KABIRAJ DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /209 /2023 () //
369	D-ABLAPL/24755/2025 ABLAPL/9739/2025	SHRAWAN KUMAR SINGH VS STATE OF ODISHA	RAKESH SHARMA VS	LAKHANPUR /140 /2025 () //
370	D-ABLAPL/24962/2025 ABLAPL/9740/2025	DAYASAGAR MALLIK @ DHANANJAYA @ DILU VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOLANGIR TOWN /503 /2025 () //
371	D-ABLAPL/24968/2025 ABLAPL/9741/2025	KHAGESWER MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /378 /2025 () //
372	D-ABLAPL/21276/2025 ABLAPL/9742/2025	BATI SARANGIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MALKANGIRI /161 /2025 () //
373	D-ABLAPL/23657/2025 ABLAPL/9743/2025	MAHESWAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /96 /2025 () //
374	D-ABLAPL/24944/2025 ABLAPL/9744/2025	PRANGYA PRIYADARSHINI MAHAL @ PRIYADARSHI MAHAL VS	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /546 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/08/2025

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375	D-ABLAPL/24977/2025 ABLAPL/9745/2025	STATE OF ODISHA AKASH @AKASHA SWAIN VS	RAKESH BEHERA VS	// GONDIA /112 /2025 ()
376	D-ABLAPL/24979/2025 ABLAPL/9746/2025	STATE OF ODISHA DAMAYANTI ROUT VS	SRIKANTA MAHUNTA VS	// JAGATSINGPUR /574 /2025 ()
377	D-ABLAPL/19797/2025 ABLAPL/9747/2025	STATE OF ODISHA RETESH @ RITESH JENA VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /234 /2025 ()
378	D-ABLAPL/24951/2025 ABLAPL/9748/2025	STATE OF ODISHA MD. SAMIR @ KAFIL AHAMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// DHANUPALI /261 /2025 () //